## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CP NO. 153/2016 RT CP (CAA) No. 111/Chd/CHD/2017

In the matter of scheme of amalgamation between:

AKJ Portfolios Pvt. Ltd. & others .....Petitioners/Transferor Cos.

AND

Essix Biosciences Ltd. .....Petitioner/Transferee Co.

Present: - Mr. Atul V. Sood and Mr. Vikas Garg, Advocates for the petitioner-companies.

Mr. D.K. Singh, Official Liquidator, Chandigarh on behalf of Regional Director.

The counsel for the petitioner submits that report from the Regional Director is yet to be received. The matter is adjourned to 14.07.2017. The Official Liquidator shall file the report of Regional Director by the next date with copy advance to the counsel opposite.

(Justice R.P. Nagrath) Member (Judicial)

May 24, 2017 saini